

(d) whether above said concern is being kept in mind during census work being conducted at present; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (e) Government has undertaken a comprehensive project for construction of fencing, patrol roads and floodlighting to curb infiltration of Bangladeshis into the Country. State Governments/UT Administration have been empowered under Section 3(2)(C) of the Foreigners Act, 1949 to detect and deport foreign nationals illegally staying in India. Administrative instructions are issued from time to time requesting the State Government/UT Administration to detect and deport illegally staying foreigners. These factors are being kept in background in the process of census work.

Strengthening of NSG

†1592. SHRI BRIJLAL KHABRI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is any proposal to strengthen and increase the number of National Security Guard (NSG);

(b) if so, the details thereof;

(c) the names of the cities where Government plans to open new headquarters of National Security Guard; and

(d) the time by when the said scheme would be fully implemented?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) and (b) No Sir. The Government has already established NSG Regional hubs at Chennai, Hyderabad, Kolkata and Mumbai and has also approved setting up of two NSG Regional Centres.

(c) The Government has approved the established of NSG Regional Centre at Hyderabad and Kolkata.

(d) While the land for NSG Regional Centre at Hyderabad has been acquired, the process for acquisition of land at Kolkata has been initiated. The State Government has been requested to provide land. Other steps such as infrastructure, arms, training etc. are linked to the acquisition of land, and suitable follow up action is being undertaken.

Non-receipt of appointment letters under PM's special package

1593. MS. SUSHILA TIRIYA: Will the Minister of HOME AFFAIRS be pleased to state:

†Original notice of the question was received in Hindi.